## **Cholamandalam MS General Insurance Company Limited**

2<sup>nd</sup> Floor, 'Dare House', No.2, N S C Bose Road, Chennai – 600 001. T +91 (0)44 4044 5400 F +91 (0)44 4044 5550 www.cholainsurance.com IRDA Regn. No.123



Add-on covers for Standalone OD of Private Car

## 24. Hydrostatic Lock Plus Cover for Standalone Private Car OD

## UIN: IRDAN123RP0002V01201920/A0027V01201920

In consideration of payment of additional premium, insured will be reimbursed the cost incurred to repair or replace parts of engine or gear box or differential assembly including packing kit & under body damage due to ingress of water into the vehicle covered under this policy or due to leakage of lubrication or loss or damage to engine cooling system. This cover is subject to the following terms and conditions:

- 1. Claim due to water damage cover is payable only if there is an evidence of the insured vehicle being submerged or having stopped in water logged area.
- 2. Claim has to be intimated to the insurance company immediately.
- 3. All reasonable precautions are taken to protect the vehicle to avoid aggravation of damages / loss.
- 4. The replacement value which is the cost of a new engine or gear box or differential assembly shall be subject to depreciation based on age of the vehicle as per policy terms.

## **Specific exclusions**

Insurance company is not liable for payment of any claims of the following nature:

- 1. Cost of Lubricating oils or coolant used in the assembly.
- 2. Losses or damages covered under Manufacturer warranty or recall campaign.
- 3. Increase in loss or damage including corrosion due to delay in intimation of claim beyond seven (7) days from date of loss.
- 4. Any claims related to loss or damage due to normal wear and tear.

This cover is subject otherwise to the terms, exceptions, conditions and limitations of the policy.